

**Air Service to Shillong**

**2334. Shri F. C. Borooah:** Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that Shillong is not yet connected with a regular air service; and

(b) if so, the reason therefor?

**The Deputy Minister of Civil Aviation (Shri Mohiuddin):** (a) Yes, Sir

(b) There is no airfield at Shillong at present. A survey is, however, being carried out with a view to locating a suitable site for the construction of an airfield near Shillong. The requirements of air traffic are at present being met by the airport at Gauhati which is at a distance of about 50 miles from Shillong and is well connected by a motorable road with Shillong.

**राजस्थान को चीनी का सम्भरण**

२३२५. श्री कुशवन्त राय क्या खाद्य और कृषि मंत्री यह बनाने की कृपा करेंगे कि

(क) क्या यह सच है कि अजमेर में चीनी का भाव ६५ रु० प्रति मन है,

(ख) क्या यह स्थिति राजस्थान को चीनी का सम्भरण बहुत कम मात्रा में होने के कारण है; और

(ग) क्या केन्द्रीय सरकार द्वारा चीनी का सम्भरण कम करने के कारण राजस्थान सरकार को चीनी का राशन ४ छटाक प्रति व्यक्ति से घटा कर २ छटाक कर देना पड़ा ?

**खाद्य और कृषि उपमंत्री (श्री ए० ए० बामस):** (क) जी नहीं। ३१ अगस्त, १९५९ को अजमेर के कलक्टर द्वारा भेजी गई रिपोर्ट के अनुसार थोक बाजार भाव ५४ रुपये से ५४.५० रुपये प्रति मन और फुटकर में ५७.५० रुपये है। उचित मूल्य की दुकानें फुटकर में ४०.३६ रुपये प्रति मन बेच रही हैं।

(ख) और (ग). अजमेर के कलक्टर ने सूचना दी है कि चीनी के पट्टवने में देर होने के कारण अगस्त १९५९ के अन्तिम सप्ताह में चीनी का राशन ४ छटाक प्रति व्यक्ति प्रति सप्ताह से घटा कर अस्थायी रूप से २ छटाक कर दिया गया था। ३१ अगस्त, १९५९ से राशन बढ़ा कर ३ छटाक प्रति व्यक्ति प्रति सप्ताह कर दिया गया है और शीघ्र ही पुनः ४ छटाक कर देने का विचार है।

12.15 hrs.

**RE: MOTIONS FOR ADJOURNMENT**

**Shri Mahanty (Dhenkanal):** Sir, I have received a pro forma reply to the notice of an adjournment motion I had given and to the best of my knowledge in English I have not been able to make any meaning out of it.

**Mr. Deputy-Speaker:** Then he can come to my Chamber and explain to me the difficulties that are there in that language. We will try to remedy it by sitting together.

**Shri Mahanty:** I will certainly come to your Chamber

**Mr. Deputy-Speaker:** Now he will listen to me. I had received notice of three adjournment motions and I did not think it advisable to give my consent to them. Intimation had been sent to the hon. Members in regard to that decision.

I should think that we should reconcile ourselves to the observations that have been made by the hon. Speaker so many times that whenever consent is not given to an adjournment motion, hon. Members have the option to come and see him in his Chamber. Or, if they do not like to do so, they can write to him and then he would discuss it with them. If they could convince him that there are reasonable grounds for a particular adjournment motion being brought before the House, he would bring it before the House the next day. I hope, because these observations have been made so many times, we ought to adjust ourselves to them.

**Shri Mahanty:** I obey your ruling but what I am going to submit is a different matter.

**Mr. Deputy-Speaker:** Are we to correct the English mistakes now?

**Shri Mahanty:** Precisely. It should be done because we have a feeling on this side of the House that we are being treated like Cinderellas of the Parliament. Shall I read out the pro forma reply?

**Mr. Deputy-Speaker:** If that is allowed, the purpose of withholding consent will be frustrated altogether. I would request the hon. Member to be patient and come to me. We will discuss it and if I feel that there is some justification, I assure him I will bring it before the House. Now, papers to be laid on the Table.

**Shri Hem Barua (Gauhati):** Sir, I do not want to question your ruling. I am informed that it is a matter of policy and therefore, it cannot be the subject-matter of an adjournment motion. That is why I want a clarification. This being a policy matter, how can the Prime Minister make a statement on it without prior consultations with the Cabinet?

**Mr. Deputy-Speaker:** That is exactly what I say also: such clarifications can be had in my Chamber. Or, the hon. Member can write to me and certainly I will see if there is something to be done. We will set that right. That can be done but the matter cannot be discussed here, when consent has been withheld. Now, papers to be laid on the Table.

12.17 hrs.

#### PAPERS LAID ON THE TABLE

#### WHITE PAPER ON SINO-INDIAN RELATIONS

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** Permit me, Sir, before I lay this paper on the Table, just to make a brief statement and to clarify some misapprehensions. I find that in newspapers, news appears which, if true,

would naturally be a matter of concern to the House. But, it is not always true. For instance, in one of today's newspapers, there is a report about something happening on the Punjab-Spiti border—that the Chinese have entered there and arrested some people and all that. I have not heard of it at all. I immediately got in touch, by telephone, with the Punjab Government. They had not heard any such thing. In fact, they said that it had not happened....

**Shri Surendranath Dwivedy (Kendrapara):** Does he mean to say because the Punjab Government have not heard, 'it had not happened'?

**Shri Jawaharlal Nehru:** Their report is, that, according to their information, it is not true. I cannot say more than what they have told me. They have definitely said on the telephone that there has been no violation of their territory in Spiti in that particular place.

Then again, there was another report that in Chini in Himachal Pradesh, some traders were arrested. We immediately got in touch with the Himachal Pradesh Government and we have not been able to get a detailed account. But we have had no such report from them.

Then again, there was a report in the papers about some firing by Pakistani forces somewhere in the east. Again, we have had no report. I enquired from the Defence people as they get daily reports. Till last night,—no last evening—they had no report.

**Shri Hem Barua (Gauhati):** The Assam Government has lodged a strong protest.

**Shri Jawaharlal Nehru:** It may be some trivial thing—something which is not important.

**Shri Hem Barua:** Strong protests have been lodged by the Assam Government.

**Shri Jawaharlal Nehru:** Protests may be lodged. I am merely saying that my information is that according